

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2017/ 584

Date: 24/11/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Ravi Sihag S/o Shri Lal Chand Sihag, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from 22.11.2017 (A/N).

By Order,


REGISTRAR (ADMN.)

No: I/A(iii)(a)(10)/82/2016 Part-I/ 2548

Date: 24/11/17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Director, Rajasthan State Judicial Academy, Jodhpur.
3. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
4. Concerned A.O.J., Rajasthan High Court, Jodhpur.
- ✓ 5. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
6. Confidential Branch, Rajasthan High Court, Jodhpur.
7. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
8. Concerned Shri Ravi Sihag S/o Shri Lal Chand Sihag, resident of VPO-Kikralia, PO-Nyolakhi, Tehsil- Rawatsar, District- Hanumangarh, Raj. PIN- 335524.
9. Personal file.


REGISTRAR (ADMN.)